

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

RA 34/99 in OA 435/99

DATE OF ORDER : 1-7-1999

Between :

P.Raghu, EDDA / Packer,
Kadimbadr Subofficer,
Under Peddapally Postal Division, ... Applicant
And

1. Sub-Divisional Inspector (Postal),
Jammikunta Sub Division,
Jammikunta - 505 122.
2. Supdt. of Post Offices,
Peddapally Postal Division,
Peddapally - 505 172.

... Respondents

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Counsel for the Applicant : Shri N.Veerabhadraiah

Counsel for the Respondents : Shri V.Rajeshwara Rao, CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

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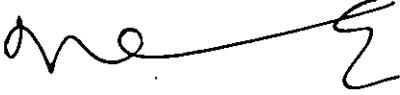
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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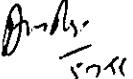
None for the applicant. Heard Sri V.Rajeshwar Rao,
learned Standing Counsel for the Respondents.

2. The points raised in this Review Application have
been fully examined in the judgement. No new points has been
brought out in the Review Application. Review Application is
dismissed. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)
1.7.99


(R.RANGARAJAN)
Member (A)

Dated : 1st July, 1999.
Dictated in Open Court.


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